

J  
C.A.No. 770 OF 2000  
ITEM NO.1A  
FOR JUDGMENT

COURT NO.9

SEC -XII

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S).770 OF 2000@@  
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Harrington House School

Appellant(s)

VERSUS

S.M. Ispahani and Anr.

Respondent(s)

( HEARD BY HON'BLE LAHOTI AND AGRAWAL, JJ.)

DATE: 9-5-2002 This matter was called on for pronouncement of@@  
BB  
Judgment today.@@  
BB

CORAM :  
HON'BLE MR. JUSTICE R.C. LAHOTI  
HON'BLE MR. JUSTICE BISHESHWAR PRASAD SINGH

For Appellant (s) : Mr. S Aravindh, Adv. for  
Mr. Rakesh K Sharma, Adv.

For Respondent(s) : Mr. S Sivasubramanium, Sr. Adv.  
Mr. V Ramasubramanian, Av.

UPON being mentioned the Court made the following  
O R D E R@@  
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Hon'ble Mr. Justice R.C. Lahoti pronounced the Judgment  
of the Court.

The appeal is disposed of in terms of the signed  
Judgment. No order as to costs.

.SP1

(D.L. Chugh)  
Court Master

(Radha Rani Bhatia)  
Court Master

REPORTABLE  
Signed Judgment is placed on the file